

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 214
80/441/ND/2021**

IN THE MATTER OF:

M/s. USG Boral Buildings Products (India) Pvt. Ltd.

....APPLICANT

Vs.

ROC

....RESPONDENT

Section

Under Section 441

**Order delivered on 19.07.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)

For the Applicant

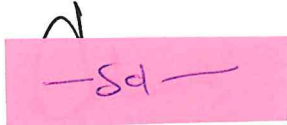
**:Mr. Alok Kumar Kucchal,
Advocate.**

For the ROC

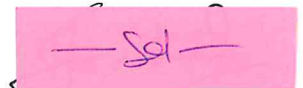
:Ms. Sweety Kumar, AROC.

ORDER

Heard the submissions made by the Counsel for the Appellant. AROC is present and prayed for grant of time for filing reply. Two weeks' time is granted for filing the same. Matter is adjourned to **06.09.2021**.



**(Hemant Kumar Sarangi)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Meenu)